

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No. 16519/2019
(Arising out of impugned final judgment and order dated 14-12-2018
in APD No. 494/2014 passed by the High Court at Calcutta)

INDIAN OIL CORPORATION LTD.

Petitioner(s)

VERSUS

SUDERA REALTY PRIVATE LIMITED

Respondent(s)

(With IA No. 165799/2019 - AMENDMENT IN CAUSE TITLE, IA No. 100160/2019 - CONDONATION OF DELAY IN FILING, IA No. 100162/2019 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No. 114577/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No(s). 16517/2019 (XVI)

(With IA No. 165805/2019 - AMENDMENT IN CAUSE TITLE, IA No. 100336/2019 - CONDONATION OF DELAY IN FILING, IA No. 100337/2019 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No. 114580/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 30-09-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Ms. Madhavi Dewan, ASG.
Mrs. Priya Puri, AOR
Mr. Sharad Puri, Adv.
Mr. Yati Sharma, Adv.
Mr. Ranjay Dubey, Adv.
Mr. Vibhav Srivastava, Adv.

For Respondent(s) Mr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Nakul Dewan, Sr. Adv.
Mr. Ejaz Maqbool, AOR
Mr. Avishkar Singhvi, Adv.
Ms. Nooreen Sarna, Adv.
Mr. Saif Zia, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Part Heard.

List the matters on 05th October, 2021.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
BRANCH OFFICER